## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2325 ANSWERED ON:04.08.2015 National Building Code Hari Shri G.;Vanaroja Smt. R.

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has finalized the National Building Code-2015;
- (b) if so, the details thereof;
- (c) whether it is also true that this will help to obtain single window clearance for construction projects; and
- (d) if so, the details thereof?

## **Answer**

THE MINISTERFOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

- (a) & (b): No, Madam. The Bureau of Indian Standards (BIS) under the Ministry of Consumer Affairs, Food and Public Distribution has taken up revision of the National Building Code of India 2005 (NBC-2005) which is planned to be finalized in 2015 as National Building Code-2015
- (c) & (d): Yes, Madam. The existing NBC-2005 already contains the provision of a Single Window Clearance System for approval of development and building projects. This provision would continue to exist in the revised NBC.

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